



(23)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/99/2017  
NAME OF THE APPLICANT : RONAK FABRICS PVT LTD  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	P. SRINIVASAN	PETITIONER	
2.	B. SRIVATHAN	Dy ROC	

**ORDER**

Counsel for Petitioner present. The representative for the Registrar of ROC in person present. Heard. **Reserved for orders.**

  
MEMBER (TECHNICAL)  
ghk

  
MEMBER (JUDICIAL)